

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 41

IA No. 58/2023
And
CP(IB) No. 34/Chd/Pb/2022

Under Section 95, & 60(5) IBC 2016

In the matter of:-

Punjab National Bank

Vs.

.....Petitioner

Ajay Nagrath

.....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned
to 18.12.2023.

Sd/-
Court Officer

November 08, 2023
VN